

Terrorist threat through sea route

210. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that according to the reports received by the Intelligence Department through Multi Agency Centre there is again a threat to India from terrorists through sea route;

(b) whether Government has strengthened and alerted the State police, Coast Guard and Navy on this threat perception; and

(c) if so, the details of security cover provided in the coastal areas?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) There are no specific inputs from Multi Agency Centres regarding terrorist threat to India through sea routes.

A coastal security ring all along our coast is provided by Marine Police, Indian Coast Guard and Indian Navy. Government has initiated several measures to strengthen Coastal Security, which includes improving Surveillance mechanism and enhanced patrolling by following an integrated approach. Joint operational exercises are conducted on regular basis among Navy, Coast Guard, Coastal Police, Customs and others to check the effectiveness of this approach adopted for security of coastal areas including island territories. Further, continuous review and monitoring of various mechanisms have been established by the Government at different levels, involving various agencies, including the State/Union Territory authorities. The intelligence mechanism has also been streamlined through the creation of Joint Operation Centres and multi-agency coordination mechanism. Installation of radars covering the country's entire coastline and islands is also an essential part of this process.

Damage due to natural calamities

211. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various parts of the country were hit by natural calamities including heavy rains, cloud burst, floods and cyclonic storms;

(b) the loss of lives, livestock and damages to crops, public and private property/infrastructure during the current year, State-wise;

(c) whether Central teams have visited the affected States;

(d) if so, the details of the findings of such teams; and